

**COURT OF THE
DISTRICT & SESSIONS JUDGE,
..... TRIPURA :**

No.

July, 201..

Sub: Monthly reports of inspection of Jails and Mental Asylums and of cases of Human Rights violation.–*re*

Ref: No. F.40 (25)(c)-HCT/STT-M/2013/, dated on the above subject.

DISTRICT-WISE CONSOLIDATED REPORTS FOR THE MONTH OF, 201...

Sl. No.	Visiting Judge/Magistrate	Monthly visit as well as Surprise visit to the Jails and Mental Asylums		Cases of Human Rights violation in respect of	
		Report of inspection	Follow-up actions taken	Arrested persons	Persons detained in Jails/Mental Asylums
01	02	03	04	05	06
01	District & Sessions Judge, West Tripura, Agartala				
02	Chief Judicial Magistrate, West Tripura, Agartala				

(Signature of the District & Sessions Judge)

..... Tripura :